### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## RAJYA SABHA STARRED QUESTION NO. 93 TO BE ANSWERED ON THE 9<sup>TH</sup> DECEMBER, 2025

#### DIRECTION OF NMC TO LIMIT MBBS SEATS

#### 93 DR. JOHN BRITTAS:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has noted concerns that the National Medical Commission's (NMC) 2023 directive to cap MBBS seats at 100 per million population will adversely impact southern States, including Kerala, which have already exceeded this ratio;
- (b) whether the NMC has permanently withdrawn the said 2023 directive, considering that the one-year freeze on the guidelines issued subsequently by Under-Graduate Medical Education Board (UGMEB) on August 16, 2023, has expired, and the cap has been set to be implemented from the academic year 2025-26; and
- (c) if not, the reasons therefor?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c) A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 93\* FOR 9<sup>TH</sup> DECEMBER, 2025

(a) to (c) The National Medical Commission (NMC) is the apex statutory body constituted by an Act of Parliament, entrusted with the responsibility of regulating and overseeing medical education and practice across the country. As informed by NMC, the implementation of capping of MBBS seats has been deferred for the Academic Year 2024-25 & 2025-26.

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